

to all States/Union Territories to exempt all National award winning films from Entertainment Tax.

Special quota for petroleum products for Flying Clubs

6835. SHRIMATI PRAMILA DAN-DAVATE: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether any special quota is provided to Flying Clubs in the country;

(b) if so, whether these Flying Clubs have been regularly drawing their quota of gasoline; and

(c) whether there is any proposal to withdraw all licences for petroleum to these Flying Clubs in view of the shortage of Petrol in the country?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI VEERENDRA PATIL): (a) and (b). All civilian aircraft operators, including flying clubs, have been permitted to draw their requirements of aviation gasoline based on their average monthly offtake of this product for the year 1978-79 and supplies are being effected accordingly.

(c) There is no proposal to withdraw the supply of aviation gasoline to the flying clubs.

Income from export of Indian Films

6836. SHRI NAVIN RAVANI:

PROF. NIRMALA KUMARI SHAKTAWAT:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) what is the income from export of Indian films during the last three years, year-wise;

(b) if there is a decreasing trend, what are the reasons thereof;

(c) whether it is a fact that some people prepare video tapes out of these films here and illegally sell them overseas; and

(d) if so, what steps are being taken to stop this?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRIMATI RAM DULARI SINHA): (a) Income from export of Indian films during 1977-78, 78-79 and 79-80 is as under:

1977-78 Rs. 966 lakhs

1978-79 Rs. 949 lakhs

1979-80 Figures of actual export are not yet available, but value of shipping bills passed by the Indian Motion Pictures Export Corporation is Rs. 1215 lakhs.

(b) There is a slight decline in value of exports during 1978-79. On the basis of the shipping bills passed during 1979-80, income from actual exports is expected to be higher than previous years.

(c) and (d). Government have no authentic information regarding illicit copying of Indian films on video tapes and smuggling thereof out of India.

Proposal to open more T.V. Centres

6837. SHRI D. L. BAITHA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether there is any proposal to open T.V. Centres in Patna and Purnea, if not the reasons therefor; and

(b) will Government state the criteria for opening a T.V. Centre at a particular place?

THE MINISTER OF INFORMATION AND BROADCASTING AND SUPPLY AND REHABILITATION (SHRI VASANT SATHE): (a) A proposal for setting up a T.V. Station at Patna: